

IN THE INCOME TAX APPELLATE TRIBUNAL
COCHIN BENCH, COCHIN
BEFORE S/SHRI CHANDRA POOJARI, AM & GEORGE GEORGE K., JM

I.T.A. Nos. 508 & 509/Coch/2019
Assessment Years : 2017-18 & 2018-19

M/s. IBS Software Private Limited, (Successor in interest of IBS Software Services Private Limited) 521-524, Technopark Karyavattom P.O., Trivandrum-695 581. PAN:AADCI 5529A]	Vs.	The Assistant Commissioner of Income-tax, Centralized Processing Cell-TDS, Ghaziabad, Uttar Pradesh.
(Assessee -Appellant)		Revenue-Respondent)

Assessee by	Written submission(withdrawal)
Revenue by	Shri Mritunjaya Sharma, Sr. DR

Date of hearing	24/06/2020
Date of pronouncement	24/06/2020

ORDER

Per CHANDRA POOJARI, AM

These two appeals filed by the assessee are directed against the different orders of the CIT(A), Trivandrum. The relevant assessment years are 2017-18 and 2018-19.

2. None appeared on behalf of the assessee. The assessee has filed written submission wherein it was stated that the Company had filed a declaration in Form-1 under section 4 of the Direct Tax Vivad se Vishwas Act, 2020 for the

above appeals before the CIT, TDS, Kochi which was subsequently processed by the Assessing Officer and issued a certificate dated 02 June, 2020 in Form-3 under section 5 of the Dispute Resolution Act. In view of the above, it was submitted that the assessee wished to withdraw the above appeals.

3. After hearing the Ld. DR and considering the submission of the assessee, we are inclined to dismiss the appeals as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on this 24th June, 2020.

sd/-
(GEORGE GEORGE K.)
JUDICIAL MEMBER

sd/-
(CHANDRA POOJARI)
ACCOUNTANT MEMBER

Place: Kochi

Dated: 24/06/2020

GJ

Copy to:

1. M/s. IBS Software Private Limited, (Successor in interest of IBS Software Services Private Limited) 521-524, NILA, Technopark Campus, Karyavattom P.O., Trivandrum-695 581.
2. The Assistant Commissioner of Income-tax, Centralized Processing Cell-TDS, Ghaziabad, Uttar Pradesh.
3. The Commissioner of Income-tax(Appeals), Trivandrum.

4. The Commissioner of Income-tax, TDS, Kochi.
5. D.R., I.T.A.T., Cochin Bench, Cochin.
6. Guard File.

By Order

(ASSISTANT REGISTRAR)
I.T.A.T., Cochin